

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2235
ANSWERED ON:21.07.2009
TERRORIST ACTIVITIES IN BODOLAND TERRITORIAL COUNCIL AREAS
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether militant outfits have been reported to be involved in terrorist activities in the Bodoland Territorial Council Area;
- (b) if so, the details thereof alongwith the security measures being taken in this regard;
- (c) whether the Union Government proposes to transfer subjects relating to law and order and police to the Bodoland Territorial Council Administration;
- (d) if so, the details thereof and the time by which a decision on the matter is likely to be taken; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Underground outfits like United Liberation Front of Asom(ULFA) and National Democratic Front of Bodoland (NDFB) (anti talks) have been active in the four districts under the Bodoland Territorial Council (BTC), namely, Baksa, Chirang, Udalguri and Kokrajhar. During the current year (upto July 15, 2009) the Underground (UGs) outfits have been involved in 58 violent incidents in these four districts of Assam, which resulted in killing of 7 civilians. In order to check the activities of Underground outfits, Counter Insurgency (CI) operations have been stepped up in Assam including the four districts under BTC. During CI operations in the BTC area, 31 cadres of UGs have been killed in action in the current year upto 15th July 2009.

(c): No, Madam.

(d) & (e): Does not arise, as these subjects are not required to be transferred in accordance with the relevant provisions of the constitution.